

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1882
TO BE ANSWERED ON 29TH NOVEMBER, 2019**

OPENING OF NEW AYURVEDIC DISPENSARY

1882. SHRI NITESH GANGA DEB:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has any plan to open new Ayurvedic dispensaries in the country during current year;
- (b) if so, the details thereof, State/ UT-wise;
- (c) whether the Government has any proposal to develop temporary ayurvedic centres into full fledged ayurvedic dispensary during current year; and
- (d) if so, the details of these temporary centres?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (d): As health is a state subject, opening of new Ayurvedic dispensaries and developing temporary Ayurvedic centres into full-fledged Ayurvedic dispensary in the country comes under the purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is a provision of financial assistance for upgradation of AYUSH dispensaries. State/UT Governments may avail eligible financial assistance by projecting the same through State Annual Action Plan (SAAP) as per NAM guideline.

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